



2026:AHC:17890-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 1866 of 1987

Naresh Kumar

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	Pradeep Kumar Rai, Siddharth Shukla, Yudhishtira Yadav
Counsel for Respondent(s)	:	A.G.A.

Court No. - 46

HON'BLE SIDDHARTH, J.
HON'BLE JAI KRISHNA UPADHYAY, J.

Allowed.

For detailed orders, see our orders of date passed in leading Criminal Appeal No. 1823 of 1987 (Chhatar Singh and 3 others Vs. State of UP).

(Jai Krishna Upadhyay,J.) (Siddharth,J.)

January 22, 2026
S.K.S.